

CENTRAL ELECTRICITY REGULATORY COMMISSION

3rd & 4th Floor, Chandralok Building, 36, Janpath, New Delhi -110 001

☎: 011-23353503/ 23753915

No. L-1/259/2021/CERC

Date: 12th April' 2021

PUBLIC NOTICE

Subject: Mechanism for Compensation on account of change in law for compliance with Revised Emission Standards notified by MoEF&CC in respect of competitively bid thermal generating stations – Draft Order (Suo-motu) thereof.

Ministry of Environment, Forest and Climate Change, Government of India (“MoEF&CC”) has notified the Environment (Protection) Amendment Rules, 2015 on 7th December, 2015 (in short, “the 2015 Rules”) specifying revised emission standards and water consumption limit for coal and lignite based thermal generating stations. Pursuant to the directions of the Commission, a Staff Paper was floated on 5th September, 2020 proposing a compensation considering the 2015 Rules as Change in Law in respect of Power Purchase Agreements (PPAs) signed under Section 63 of the Electricity Act, 2003. Stakeholders have offered their comments/suggestions in response to the Staff Paper.

2. The Commission, after considering the comments/suggestions in response to the Staff Paper, has proposed a mechanism to determine the compensation in respect of power purchase agreements (PPAs) whose tariff is determined under Section 63 of the Electricity Act, 2003 and issued draft order in Petition No. 04/SM/2021 available on website of the Commission (www.cercind.gov.in). The Commission has also decided to invite comments/suggestions of the stakeholders on the proposed draft mechanism before issuance of final order to take considered view.

3. Accordingly, comments/ suggestions are invited from members of the public, various players in the electricity industry and other stakeholders, on the proposed mechanism. The comments and suggestions on the proposed mechanism may be sent by email at secy@cercind.gov.in and mmchaudhari@cercind.gov.in. Last date of submission of comments /suggestions is 30.04.2021.

Yours faithfully,

Sd/-
(Sanoj Kumar Jha)
Secretary, CERC

Note: The comments/ suggestions shall also be uploaded through the SAUDAMINI Portal for registered users after login and clicking: e-Regulation link on the e-filing Home Page. For more details or technical queries, e-Court Helpdesk at 011-23353503 extn. 260 or 7042604928 may be contacted.